Annexure-3

Name of the corporate debtor:HYGEIA FRUIT AND VEGAETABLE PROCESSORS PRIVATE LIMITED; Date of commencement of CIRP 19.02.2026;

List of creditors as on: 13-08-2026

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any Mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Himachal Pradesh State Cooperative Bank Limited	05-03-2026	28,76,36,410.94	28,76,36,410.94	Secured financial creditors	28,76,36,410.94	Yes- Guarantee provided by Directors	No	99.56%	-	-	-	-	Land of industry department leased with M/S Hygeia fruit and Vegetable Processors Pvt ltd. at Muhal Dhangu Khewat no 226 khatouni no 245 Khasra no 32 land measuring 1251.50 (01-11-03 Bigha) comprising plot no 1,2,1-A at industry area Ratti with structure Land measuring 1624 Sqm situated at Khewat no 579 Khatoni no 740 Khasra no 5499/3974, 5500/3974, 5948/5507/3974 & 3975 at muhal and Tehsil Sunder nagar Distt Mandi (H.P.) of Sh. Vijay kumar including structure and fixtures (Land of Guarantor)
	Total		**28,76,36,410.94**	**28,76,36,410.94**		**28,76,36,410.94**			99.56%					